COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA No. 493 of 2016 in
DFR No. 3018 of 2016

Dated: 16th September, 2016

In the matter of:

Bhakra-Beas Management Board (BBMB) ... Appellant(s)
Vs.
Punjab State Nadu Electricity Regulatory Commission & Anr ... Respondent(s)

ORDER

The Court could not assemble on 15.09.2016 due to fire in the building.

As agreed by the parties list the matter on **28/09/2016**.

Court Master